Declaration of Assets and Liabilities

...... years, belonging to

, son/daughter/wife of 296 fargaratil

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

रेरवा देव विकार कुर रेन्प्रम कर भी ना कर Sr. Description Dependan No. Name Etc. Name (1) Cash 5000/= 4000/-1500/-NIL NIL (ii) Deposits in Banks, Financial Institutions And 110000/2 Non-Banking 10000/ 17 10000 Financial Companies (1111) Bonds. Debentures and NIL NIL NIL NIL NIL Shares in companies (IV) Other financial institutions, 21 NSS, Postal 22 2) 77 Savings, LIC Policies, etc (V) Motor Vehicles (details of 21 22 2) 1) MOTOSCYLE make, etc.) (vi) Jewellery (give · GOLD details of yo Gr. 2) 27 2) weight and value) SILVEY 2509 (vii) Other assets, such as values NIL NIL NIL NIL NIL of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependent on the income of the employee. वा मंग्रात नीचरी

## B. <u>Details of Immovable assets</u>

[Note: Properties in Joint ownership Indicating the extent of Joint ownership will

also	have	to	be	indicated]	

St. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependen 1-2 Name	Dependent- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	^1	94 3	-71	91	9 )
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	71	2)	9.7	97	9)
(iv)	Houses / Apartments, etc.  - Location(s)  - Survey /door number(s)  - Extent (Total measurement)  - Current market value	भ शिका ५.5 रिड स्ट्रीमल	10 mg I	NIL	N11	NIL
(v)	Others (such as interest in property)	7112	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	03, B. I - B. V. M -	950000/=
	(ii) Loans from financial institutions	OS. B. I B. V. M -	1.990007=
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	क्यांब्स् वोक —	790000/-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	· NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(p)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AXPPCS2426	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	-N1L	
	(iii) Sales Tax (Only in case of proprietary business)	NIL	
	(iv) Property Tax	NIL	

## GPF/CPF/PRAN No. 111003919376 Gender (M/F) Date of Birth 0 8 (DD/MM/YYYY) Class/Group 0 (A/B/C) Cadre DRIVER (Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief.

Place: 19, 2, 2025

C.

Personal Detail

Signature (1946) A - ARAT Name of Employee (1946) A - ARAT Designation: WHY